

GOVERNMENT OF INDIA
MINISTRY OF COOPERATION

RAJYA SABHA
UNSTARRED QUESTION NO. 3686
ANSWERED ON 25.03.2026

Implementation of new Multipurpose PACS

3686 # Shri Neeraj Shekhar:

Will the Minister of Cooperation be pleased to state:

- (a) the provisions made by the Ministry for the implementation of the scheme regarding setting up new Multipurpose PACS/Dairy/Fisheries Cooperative Societies in each Panchayat;
- (b) the role of the States/concerned agencies with regard to the said scheme; and
- (c) the amount allocated for this scheme?

ANSWER

THE MINISTER OF COOPERATION
(SHRI AMIT SHAH)

(a) and (b) Government on 15.02.2023, has approved the Plan for strengthening cooperative movement in the country and deepening its reach up to the grassroots. The Plan entails establishment of new multipurpose PACS or primary dairy/ fishery cooperative societies covering all the Panchayats/ villages in the country in the next five years, through convergence of various existing GOI schemes, including Dairy Infrastructure Development Fund (DIDF), National Programme for Dairy Development (NPDD), PM Matsya Sampada Yojana (PMMSY), Fisheries & Aquaculture Infrastructure Fund (FIDF), etc. This plan is being implemented with the support of National Cooperative Development Corporation (NCDC), National Bank for Agricultural and Rural Development (NABARD), National Dairy Development Board (NDDB), National Fisheries Development Board (NFDB), National Level Cooperative Federations and State Governments. A Standard Operating Procedure (Margdarshika) has been issued, detailing targets, timelines, institutional framework, and roles of stakeholders for uniform implementation. As per Margdarshika, identification of uncovered/ under-served Gram Panchayats/ villages is to be undertaken by stakeholders concerned in all the States.

Further, the scheme is being implemented through a multi-tiered institutional framework involving States/UTs and concerned agencies:

i. Inter-Ministerial Committees (IMC) with Hon'ble Cooperation Minister as chairman and Hon'ble Ministers and Secretaries of GoI Ministries/ Departments concerned as members, has been constituted.

ii. National Level Coordination Committee (NLCC) has been constituted under the chairmanship of Secretary, Ministry of Cooperation, GoI and Secretaries of concerned Ministries/Departments of the Government of India, and other stakeholders concerned as members, to steer the overall implementation of the initiative.

iii. State Cooperative Development Committee (SCDC) has been constituted at the State level under the chairmanship of the Chief Secretary and District Cooperative Development Committee (DCDC) has been constituted at the district level under the chairmanship of the District Collectors, to ensure effective implementation and monitoring of the initiative at district level.

iv. Further, Joint Working Committees (JWC) at the district level have also been formed by States/ UTs to ensure timely execution of the plan at the grassroots level.

(c): The national plan to establish 2 lakh new multipurpose cooperative societies (PACS, dairy, and fishery cooperatives) is implemented through a "whole of Government" approach and utilizing the available outlays under various existing GoI schemes.
